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Title : Need to restore the provision of disbursing pension through the Post Offices.

SHRI CHENGARA SURENDRAN (ADOOR): Sir, I would like to raise a very serious problem being faced in my State Kerala. A recent decision of the Kerala Government has rendered the State pensioners in great trouble. As we all know, lakhs of people are employed in tea, coffee and rubber estates in Kerala. They are factory workers and after their retirement they get very meager amount as pension[R81].

Earlier, the Government had provided that all the pensioners will get their pensions through the post offices situated near their residences. This was very convenient for the pensioners as they could get their pension from the nearest post office. But recently a decision has been taken to disburse pension only through the nationalised banks. These banks are situated in the cities and they are far from the residences of the pensioners. Now after the implementation of this order, the pensioners have to go to the cities to collect their pensions. Most of the pensioners are getting less than Rs.1000 as their pension. For such a petty amount they have to travel hundreds of kilometres in a day. All this is unbearable to them at such an old age. So, I would request the Government to restore the earlier provision of disbursing pension through the post offices.